

29. नागलोई फ़ेज-III
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31. मंगोलपुरी
32. मुल्तानपुरी
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34. पंखा रोड़ तथा हस्तमाल
35. रघुबीर नगर
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38. तिगड़ी
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(पुर्वोक्त कालोनी और क्षेत्र नहीं)

Promotion of Senior Stenographers in CPFC

532. SHRI J. p. JAVALI;

SHRI SOHAN LAL DHUSIYA:

Will the Minister of LABOUR be pleased to state:

(a) whether it is a fact that in the Office of Central Provident Fund Commissioner, Delhi the Senior Stenographers are also given chance while making promotions to the post of Superintendents! Section Officers as per the existing rules;

(b) if so, the number of Senior Stenographers promoted to the said posts during the last three years;

(c) if no promotion has been made the reasons for violation of existing Recruitment Rules in such cases;

(d) whether it is also a fact that the Central Provident Fund Commissioner in spite of Government's directions has been promoting only Assistants to the posts of Superintendents; and

(e) the action taken/proposed to be taken to rectify the irregularities committed to remove the injustice meted out to Senior Stenographers and punish the officers found responsible for violation of Recruitment Rules?

THE DEPUTY MINISTER IN THE MINISTRY OF LABOUR AND THE DEPUTY MINISTER IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI RADHAKRISHAN MALAVIYAJ; (a) and (b) Even though, under the existing recruitment rules of the post of Superintendents in the Employees' Provident Fund Organisation, Senior Stenographers are also required to be considered for promotion, no Senior Stenographer was promoted as Superintendent during the last 3 years,

(c) to (e) An amendment to the recruitment rules excluding Senior Stenographers from promotion to the post of Superintendents was under consideration at one time. On the basis of this draft amendment, ad-hoc promotions had been given to Assistants only. However, the Central Provident Fund Commissioner has been directed to make all promotions according to the existing recruitment rules which include Stenographers (Senior) as one of the feeder cadres.

Since exclusion of Senior Stenographers from promotions which were only on ad-hoc basis was on account of incorrect interpretation of rules! instructions, punishing anybody for the alleged lapse is not called for.

installation of statues of National Leaders

533. SHRIMATI RATAN KUMARI:
DR. RATNAKER PANDEY:

Will the Minister of URBAN DEVELOPMENT be pleased to state;

(a) whether all the formalities "have been completed for installation of the statues of Mahatma. Gandhi, Jawahar Lal Nehru and Indira Gandhi in New Delhi;

if (b) if so, the places identified for the purpose; and